



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**OA No. 2209/2020
MA No. 1282/2021**

This the 28th day of May, 2021

(Vacation Bench)

(Through Video Conferencing)

**Hon'ble Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A. K. Bishnoi, Member (A)**

AloK Kumar Gupta,
Sr. Section Engineer (Mech),
Northern Railway Headquarter Office,
Room No. -145 A, Mechanical Branch,
Baroda House, New Delhi.
Employee No. 55129800202
Residence:
A-604, Shatabdi Rail Vihar,
Plot No. B-9/4, Sector – 62,
Noida.

... Applicant

(Applicant in person)

Versus

1. The General Manager,
Northern Railway Headquarter Office,
Baroda House, New Delhi.
Gr. "A" Officer,
Tele No. 011-23387227.
2. The Secretary,
Ministry of Railway,
Rail Bhavan, New Delhi.
Gr. "A" Officer.

... Respondents

(By Advocate : Mr. Man Mohan Kumar for Mr. Krishna Kant
Sharma and Mr. Shailendra Tiwari)

**O R D E R (ORAL)****Justice L. Narasimha Reddy, Chairman :****MA No. 1282/2021**

This Application is filed with a prayer to permit the applicant to withdraw the OA. Permission is accorded and the MA is allowed.

2. Accordingly, the OA No. 2209/2020 is dismissed as withdrawn. There shall be no order as to costs.

(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/lalit/vandana/ankit